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SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

R. M. M.

of Pontifical
archbishop.

D. my

S. mangulaeri, Adv
For KBR & LO

For Respondent

Stacy

ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file reply before next date of hearing, by giving copy to the other side. Counsel for the Applicant is directed to provide copy of the application along with the relied upon documents to the Counsel for the Respondents. Matter is posted for arguments. Put up on **26.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)